

1	2	3
6.	Gujarat	37450
7.	Haryana	4778
8.	Himachal Pradesh	344
9.	Jammu & Kashmir	7534
10.	Karnataka	20211
11.	Kerala	13217
12.	Madhya Pradesh	172927
13.	Maharashtra	43023
14.	Manipur	1197
15.	Meghalaya	2466
16.	Mizoram	3169
17.	Nagaland	3531
18.	Orissa	119338
19.	Punjab	0
20.	Rajasthan	45949
21.	Sikkim	197
22.	Tamil Nadu	30114
23.	Tripura	6166
24.	Uttar Pradesh	20359
25.	West Bengal	37919
26.	A & N Islands	19
27.	Dadra & Nagar Haveli	194
28.	Daman & Diu	0
29.	Lakshadweep	0
30.	Pondicherry	34
Total		902010

Note : 1. Reports for 1995-96 are upto June, 1995.

2. Punjab & Lakshadweep have been Permitted for Diversion of MWS funds to other components of JRY.

[English]

Railway Reservation for Army Personnel

*299. SHRIMATI SAROJ DUBEY : Will the PRIME MINISTER be pleased to state :

(a) whether adequate railway reservation arrangement exist for Army personnel on their transfer at short notice;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF

DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) to (b). The Railway Board has fixed a quota of seats/berths in AC II tier, first class and second class compartments in various trains for utilisation by Defence Services personnel, which is known as Defence Department Quota (DD Quota) and is controlled by the Movement Control Organisation (MCO) of the Army located at the respective Railway stations. If after meeting all demands of civilians some berths/seats are still vacant, they can be allotted for use by the Defence Service personnel over and above the DD quota. The underutilised DD Quota gets merged with the Railway Quota. The DD Quota is periodically reviewed jointly by the Railways and Defence authorities and depending upon the actual utilisation, changes are carried out.

Health Scheme for Retired Government Pensioners

*300. SHRIMATI CHANDRA PRABHA URS : Will the PRIME MINISTER be pleased to state :

(a) the number of Central Government pensioners in the country;

(b) whether the Government are aware that there is a Health Scheme for the retired employees of Railways;

(c) if so, whether the Government propose to introduce liberalised health Scheme for Central Government pensioners; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) The total number of pensioners including the family pensioners is estimated to be 31.50 lakhs as in 1994.

(b) Yes, Sir. The retired Railway employees are allowed to opt either for the Retired Railway employees Contributory Health Scheme or Retired Employees Liberalised Health Scheme.

(c) No, Sir.

(d) Does not arise.

Growth Centres

2858. SHRI HARISH NARAYAN PRABHU ZANTYE : Will be Minister of Industry be pleased to state :

(a) the allocation of funds under growth centre scheme since launching, State-wise with norms of financing and number of such growth centre identified in each State